

NOTICE

This is for the information of all the concerned and the members of the High Court Bar Association that **Hon'ble Shri Justice Pankaj Purohit will not hold Court today i.e., on 10.01.2025 (Friday)**. In that eventuality: -

1. Fresh matters listed before Single Bench of Hon'ble Shri Justice Pankaj Purohit will be listed before respective Single Benches of Hon'ble Shri Justice Alok Kumar Verma, Hon'ble Shri Justice Rakesh Thapliyal, Hon'ble Shri Justice Vivek Bharti Sharma and Hon'ble Shri Justice Ashish Naithani.
2. Remaining listed matters will remain stand out and will be fixed by the Bench Secretary as per directions. However, any urgent matter may be mentioned before Hon'ble Shri Justice Alok Kumar Verma for urgent hearing.

By Orders of Hon'ble the Chief Justice

----Sd----

Registrar (Judicial)

HIGH COURT OF UTTARAKHAND

AT NAINITAL

DAILY CAUSE LIST II
COURT NUMBER-03

FRIDAY, JANUARY 10, 2025, AT 10:15 A.M.

HON'BLE MR. JUSTICE ALOK KUMAR VERMA
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

WRIT PETITION MISC. SINGLE UNDER ARTICLE 226 CONSTITUTION OF INDIA, WRIT PETITIONS (CRIMINAL) UNDER ARTICLE 226 & 227 OF THE CONSTITUTION OF INDIA OF THE YEAR 2022 & ONWARDS. - ADMISSION, ORDERS AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* FRESH CASES FOR ADMISSION *				
1	CLCON/3/2025	MANI RAM AND ANOTHER Versus KOKO ROSE	HEM CHANDRA JOSHI	
2	CLCON/5/2025	PRAMOD KUMAR Versus KOKO ROSE	HEM CHANDRA JOSHI	
3	CLCON/6/2025	SAMSHER ALI ALIAS CHHAMMA Versus VAIBHAV KUMAR SINGH	HEM CHANDRA JOSHI	
4	CLCON/18/2025	INSPIRATION COLLEGE OF TEACHERS EDUCATION POLYSHEET KATHGODAM NAINITAL Versus RANJIT KUMAR SINHA	DHARMENDRA BARTHWAL	
5	CLCON/19/2025	DEEPAK KUMAR Versus SAURABH ASWAL AND ANOTHER	KHUSHBOO TIWARI SHARMA NIVESH BAHUGUNA MANEESH BISHT VIPUL SHARMA	
6	CLCON/20/2025	DILSHAD Versus KARMENDRA SINGH	TAPAN SINGH AVNEESH KUMAR NIKHIL KUSHWAHA	
7	CLCON/22/2025	CREATIVE INTERNATIONAL TECHNOLGY Versus DHIRAJ SINGH GARBYAL AND ANOTHER	SHAIFALI SINGH SHAILENDRA BHARDWAJ	

=====
Causelists generated for Bench ID- 1066 and causlist ID- (1011) 10/01/2025 09:55:34 am(86)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST II
COURT NUMBER 04

FRIDAY, JANUARY 10, 2025, AT 10:15 A.M.

HON'BLE MR. JUSTICE RAKESH THAPLIYAL
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

WRIT PETITIONS SERVICE SINGLE OF THE YEAR 2021 & ONWARDS AND SINGLE BENCH CRIMINAL APPEALS , JAIL APPEALS AND GOVERNMENT APPEALS- ADMISSION, ORDER AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* FRESH CASES FOR ADMISSION *				
1	C528/788/2024	SUSHIL UNIYAL AND ANR AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER WITH IA/1/2024 FOR STAY APPLICATION	TILAK RAM SHARMA RAJAT MITTAL	G.A.
2	C528/948/2024	NILESH YADAV Versus STATE OF UTTARAKHAND AND ANOTHER WITH IA/1/2024 FOR STAY APPLICATION	BHARAT CHAUDHARY	G.A.
3	C528/1070/2024	ATOL SINGH GOSAIN AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	ABHIJAY NEGI SNIGDHA TIWARI ARMAN PRATAP SINGH	G.A.
4	C528/3/2025	PAWAN KUMAR MAURYA Versus STATE OF UTTARAKHAND AND ANOTHER WITH IA/1/2025 FOR STAY APPLICATION	SHARANG DHULIA	G.A.
5	C528/15/2025	AAS MOHAMMAD Versus STATE OF UTTARAKHAND AND ANOTHER	DEVESH SAINI	G.A. G.A.
6	C528/21/2025	ZULFKAR Versus STATE OF UTTARAKHAND AND ANOTHER WITH IA/1/2025 FOR STAY APPLICATION	LALIT SHARMA SAURIYA NAAZ	G.A.
7	C528/24/2025	VISHAL KUMAR Versus STATE OF UTTARAKHAND AND	VARUN AGARWAL	ABHISHEK ANTHWAL G.A.

ANOTHER
WITH
IA/1/2025 FOR COMPOUNDING APPLICATION

8	C528/28/2025	GURMAN SINGH Versus STATE OF UTTARAKHAND AND ANOTHER	DIVYA PRAKASH MITTAL	G.A.
9	C528/30/2025	SUDHIR KUMAR WINDLASS Versus STATE OF UTTARAKHAND AND OTHERS	SAHIL MODI ABHIMANSHU DHYANI SUBHASH CHANDRA NAVNEET KAUSHIK	G.A.

=====
Causelists generated for Bench ID- 1172 and causlist ID- (1011) 10/01/2025 09:55:55 am(86)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST II
COURT NUMBER 06

FRIDAY, JANUARY 10, 2025, AT 10:15 A.M.

HON'BLE MR. JUSTICE VIVEK BHARTI SHARMA
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

ALL MENTIONS SHALL BE TAKEN BEFORE HEARING OF CASES COMMENCES.

APPEALS AGAINST ORDERS, FIRST APPEALS, SECOND APPEALS, CIVIL REVISIONS, MATTER RELATING TO COMMERCIAL DIVISION, RERA APPEALS, COMPANY PETITIONS, TESTAMENTARY CASES AND TRADE UNION APPEALS- ADMISSION, ORDERS AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* FRESH CASES FOR ADMISSION *				
1	C528/38/2025	MOHD. ALIM Versus SATNAM SINGH	LALIT SHARMA SAURIYA NAAZ	
	WITH IA/1/2025 FOR STAY APPLICATION			
2	C528/39/2025	MOHD ALIM Versus HARPREET SINGH	LALIT SHARMA SAURIYA NAAZ	
	WITH IA/1/2025 FOR STAY APPLICATION			
3	C528/40/2025	MOHD ALIM Versus SAHIL GANDHI	LALIT SHARMA SURAIYA NAAZ	
	WITH IA/1/2025 FOR STAY APPLICATION			
4	C528/43/2025	SHAKUNTALA PANWAR Versus STATE OF UTTARAKHAND AND OTHERS	RAVI JOSHI GAURAV KANDPAL	G.A.
	WITH IA/1/2025 FOR STAY APPLICATION			
5	C528/53/2025	ARUN KUMAR TOMAR Versus STATE OF UTTARAKHAND AND OTHERS	RAJAT MITTAL	G.A.
6	C528/54/2025	SANDEEP KAUR Versus SIMARJEET KAUR AND ANOTHER	SHOBHA MEHRA R C TAMTA	
	WITH IA/1/2025 FOR STAY APPLICATION			
7	C528/55/2025	DHIRAJ BHANDARI Versus STATE OF UTTARAKHAND AND OTHERS	SHUBHANG DOBHAL SURYAKANT MAITHANI	G.A.
8	C528/57/2025	ANIRUDHA BHATT	DIVYAMAN S	

Versus
MADAN MOHAN BHATT

SEN
B D PANDE
H C PATHAK

9 C528/58/2025

DINESH PRATAP SINGH
Versus
STATE OF UTTARAKHAND AND
OTHERS

ABHILASHA
TOMAR
SANDEEP
KOTHARI

G.A.

WITH
IA/1/2025 FOR STAY APPLICATION

=====
Causelists generated for Bench ID- 1174 and causlist ID- (1011) 10/01/2025 09:57:05 am(111)

HIGH COURT OF UTTARAKHAND

AT NAINITAL

DAILY CAUSE LIST II

COURT NUMBER 07

FRIDAY, JANUARY 10, 2025, AFTER DIVISION BENCH

HON'BLE MR. JUSTICE ASHISH NAITHANI

(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* FRESH CASES FOR ADMISSION *				
1	C528/59/2025	PAWAN AND ANR AND ANOTHER Versus REETA SAINI	NARENDRA BALI RAJEEV BHATT	
	WITH IA/1/2025 FOR STAY APPLICATION			
2	C528/60/2025	SACHIN DHIMAN AND ORS AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	GAURAV SINGH	PANKAJ SEMWAL G.A.
	WITH IA/1/2025 FOR COMPOUNDING APPLICATION IA/2/2025 FOR STAY APPLICATION			
3	C528/61/2025	RAVIRANJAN Versus STATE OF UTTARAKHAND	MUKESH RAWAT	G.A.
4	C528/62/2025	ASIF ANSARI AND ORS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	K K HARBOLA	G.A. DHEERAJ JOSHI
	WITH IA/1/2025 FOR COMPOUNDING APPLICATION			
5	C528/63/2025	REKHA KAUR AND ORS AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	MANI KUMAR	MANOJ BHATT G.A.
	WITH IA/1/2025 FOR COMPOUNDING APPLICATION			
6	C528/64/2025	MANOJ SHARMA AND ANR AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	PAWAN SANWAL	RAHUL CONSUL G.A.
	WITH IA/1/2025 FOR COMPOUNDING APPLICATION			
7	C528/65/2025	ARJUN SINGH CHATOLA Versus	SHUBHANG DOBHAL	G.A.

STATE OF UTTARAKHAND AND
OTHERS

YATISH
CHANDRA JOSHI
SURYAKANT
MAITHANI

WITH
IA/1/2025 FOR STAY APPLICATION

8 C528/66/2025 RAHUL
Versus
STATE OF UTTARAKHAND AND
ANOTHER

YOGESH KUMAR G.A.
PACHOLIA
SHAIENDRA
NAURIYAL
TILAK RAM
SHARMA

WITH
IA/1/2025 FOR STAY APPLICATION

9 C528/67/2025 YOGESH KUMAR
Versus
STATE OF UTTARAKHAND AND
ANOTHER

GAURAV SINGH G.A.

WITH
IA/1/2025 FOR STAY APPLICATION

=====
Causelists generated for Bench ID- 1225 and causlist ID- (1011) 10/01/2025 09:57:17 am(111)